

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

**Original Application No. 426/2019**

Applicant(s) : Sri. TVN Kutty  
Vs.  
Respondents(s) : State of Kerala

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER,  
KERALA STATE POLLUTION CONTROL BOARD, DISTRICT  
OFFICE-I, ERNAKULAM,**

REPORT FILED BY MINI MARY SAM, AGED 52 YEARS, W/O. RANJAN JACOB, ENVIRONMENTAL ENGINEER, KERALA STATE POLLUTION CONTROL BOARD, DISTRICT OFFICE-I, ERNAKULAM, DO HEREBY SOLEMNLY AFFIRM AND STATE AS FOLLOWS:-

The Hon'ble tribunal by its order dated 21.11.2019 in the above O.A.no.426/2019 directed the Board to file a report regarding the impact of functioning of the brick kilns on air quality and inhabitants. As the residence of petitioner is about 380 m from the nearest brick kiln, ambient air monitoring was conducted in the nearest residence to the brick kiln which is about 100 m away from the kiln. The monitoring was done on 05.03.2020 in the premises of residence for 24 hrs duration. During the time of monitoring, the sides of the kiln were found covered with tarpaulin sheets upto the top of the kiln. The parameters Particulate matter (PM<sub>10</sub> & PM<sub>2.5</sub>), Sulphur Dioxide (SO<sub>2</sub>) and Nitrogen Dioxide (NO<sub>2</sub>) were monitored.



  
Mini Mary Sam  
Environmental Engineer(HG)

The values of the parameters monitored are given below:-

Parameters	Analysis values in $\mu\text{g}/\text{m}^3$ (daily average)	National ambient air quality standards of CPCB in $\mu\text{g}/\text{m}^3$
Particulate matter ( $\text{PM}_{10}$ )	103	100
Particulate matter ( $\text{PM}_{2.5}$ )	13.9	60
Sulphur Dioxide ( $\text{SO}_2$ )	<2.0	80
Nitrogen Dioxide ( $\text{NO}_2$ )	11.2	80

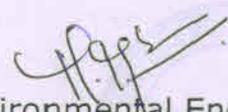
The above analysis report reveals that all other values except that of  $\text{PM}_{(10)}$  are within the prescribed limits. The value of  $\text{PM}_{10}$  is exceeding the limit marginally. It may kindly be noted that there is a tarred road passing through the front of the sampling location at about 15 m. The chances of influence of traffic in the monitoring cannot be ruled out. Necessary directions will be issued to all the brick kilns to reduce the fugitive emission during firing.

All the facts stated above are true to the best of my knowledge, information and belief.

Dated 9<sup>th</sup> day of March 2020.

On and behalf of  
Kerala State Pollution Control Board



  
Environmental Engineer  
**Mini Mary Sam**  
Environmental Engineer (HG)